

SLP(C)No. 23939 OF 2002
ITEM No.205

Court No. 6

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23939/2002

(From the judgement and order dated 10/09/2002 in WA 1347/02
of The HIGH COURT OF KERALA AT ERNAKULAM)

NARIKKUNI SERVICE COOP. BANK & ANR.

Petitioner (s)

VERSUS

C.K. NARAYANAN

Respondent (s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date : 23/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Petitioner (s) Mr.TLV Iyer,Sr.Adv.
Mr.Romy Chacko,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated, the matter is adjourned by one week.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(MADHU SAXENA)
COURT MASTER